

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)  
PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.05.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)/5/9/AMR/2023		9 of IBC	Cesare Bonitti (International) Private Limited Vs. BGR Energy Systems Limited

**ORDER**

Mr.Pritesh Burad, Counsel for the OC present. Mr. Sankar Narayanan Gopalan, representative of the CD present and seeks further time for engaging counsel. On the last adjournment it was made clear that if he does not engage counsel by this date, the matter would be heard and decided on merits. But however, considering his request, on costs of Rs.2,000/- to be paid to the counsel for the OC and for filing memo of compliance, list the matter on 14.06.2023.

Sd/-  
**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**

RSN